

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.4410  
TO BE ANSWERED ON THE 12<sup>TH</sup> AUGUST, 2016

**RETIREMENT OF OFFICERS / SOLDIERS**

4410. SHRI HARISH CHANDRA *ALIAS* HARISH DWIVEDI:

Will the Minister of DEFENCE ज़कक ea=h  
be pleased to state:

- (a) whether a number of officers and soldiers in Armed Forces have left service before retirement during the last three years and the current year;
- (b) if so, the details thereof and the reasons therefor, service-wise; and
- (c) the corrective measures taken by the Government in this regard?

**A N S W E R**

MINISTER OF DEFENCE  
ज़कक ea=h

(SHRI MANOHAR PARRIKAR)  
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**(a) to (c): A statement is attached.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4410 FOR ANSWER ON 12.8.2016**

**(a) & (b): Details of the premature retirement/ separation from service, in the Armed Forces during the last three years and the current year is as under:-**

Year	Army		Navy		Air Force	
	Officer	Other Rank	Officer	Sailor	Officer	Airmen
2013	221	14252	96	307	131	902
2014	120	12703	91	370	108	614
2015	62	9296	68	240	59	521
2016	64 (as on 31.5.2016)	1123 (as on 31.3.2016)	89 (as on 22.7.2016)	90 (as on 22.7.2016)	109 (as on 1.8.2016)	169 (as on 1.8.2016)

The major reasons for seeking premature retirement include compassionate grounds; medical grounds; domestic reasons; other Government Civil/ Armed Forces Employment; and supersession.

(c) Government has taken various steps to check premature retirement which include implementation of recommendations of the Central Pay Commissions with improved pay structure, additional family accommodation through Married Accommodation Project (MAP) and improvement in promotion prospects in Armed Forces.

Further, Government has taken various measures to create appropriate environment for defence personnel, so that they can perform their duty with least mental stress. Some of these include improvement in living and working conditions through provision of better infrastructure and facilities, liberalized leave policy, establishing a grievance redressal mechanism, provision of psychological counselling by qualified counsellors and conduct of yoga and meditation as part of unit routine.

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